

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 5<sup>th</sup> September, 2014

No.HC.VII-130/2014/ 6558 /A. In the interest of administration, Shri Kapil Boruah, LDA, Office of the Chief Judicial Magistrate, Cachar, Silchar, is transferred to the Office of the Chief Judicial Magistrate, Sivasagar against the vacant post of LDA.

Shri Kapil Boruah will join at his new place of posting immediately.

(N.B. The seniority of Shri Kapil Boruah will be decided by the Chief Judicial Magistrate, Sivasagar on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

By Order,  
Sd/- Hemanta Kumar Das,  
**DEPUTY REGISTRAR (VIGILANCE)**

Memo No.HC.VII-130/2014/ 6559 - 6571 /A.

Dated 05.09.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Cachar, Silchar/ Sivasagar
4. The Chief Judicial Magistrate, Cachar, Silchar. He is requested to release Shri Kapil Boruah, in order to enable him to join at his new place of posting immediately
5. The Chief Judicial Magistrate, Sivasagar for information and necessary action
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
8. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
9. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
10. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
11. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration), Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
13. Shri Kapil Boruah, LDA, Office of Chief Judicial Magistrate, Cachar, Silchar

① 5.9.2014

**DEPUTY REGISTRAR (VIGILANCE)**

5/9/2014